GOVERNMENT OF INDIA

# MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE 

# LOK SABHA <br> UNSTARRED QUESTION NO. 4104 <br> TO BE ANSWERED ON $9^{\text {TH }}$ DECEMBER, 2016 

RSBY
4104. DR. VIRENDRA KUMAR:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
(a) whether the Government has set up grievance redressal mechanism at Central and State level to redress the complaints received in respect of functioning of National Health Insurance Scheme;
(b) if so, the details thereof; and
(c) the number of complaints received during each of the last three years along with the number of complaints redressed?

ANSWER<br>THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND<br>FAMILY WELFARE<br>(SMT. ANUPRIYA PATEL)

(a) \& (b): Yes. Under Rashtriya Swasthya Bima Yojana (RSBY), in order to effectively address the grievances emanating from the implementation of the scheme, the three tier structure of Grievance Redressal Committees i.e. National Grievance Redressal Committee (NGRC) at National level, State Grievance Redressal Committee (SGRC) at State level, District Grievance Redressal Committee (DGRC) at each district is in place.
(c): The details are annexed.

| ANNEXURE |  |  |  |  |  |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  |  | Apr 2013-Mar 2014 |  | Apr 2014-Mar2015 |  | Apr 2015- Mar2016 |  | Apr 2016-4Dec 2016 |  |
| S.No. | State | Complaint Received | Complaint Redressed | Complaint Received | Complaint Redressed | Complaint Received | Complaint Redressed | Complaint Received | Complaint Redressed |
| 1 | Assam | 3 | - | 1 | - | - | - | - | - |
| 2 | Bihar | 36 | 1 | 3 | - | 7 | - | 5 | - |
| 3 | Chandigarh | 1 | - | - | - | - | - | - | - |
| 4 | Chhattisgarh | 8 | - | 1 | - | 3 | - | 4 | - |
| 5 | Delhi | 4 | 1 | - | - | - | - | - | - |
| 6 | Gujarat | 37 | 1 | - | - | - | - | 4 | - |
| 7 | Haryana | 96 | 46 | 6 | - | 1 | - |  |  |
| 8 | Himachal Pradesh | 2 | - | 2 | - | - | - | - | - |
| 9 | Jharkhand | 9 | - | 1 | - | 1 | - |  |  |
| 10 | Karnataka | 39 | 13 | - | - | 6 | 2 | 7 | - |
| 11 | Kerala | 136 | 75 | 89 | 74 | 104 | 99 | 67 | 48 |
| 12 | Maharashtra | 4 | - | - | - | - | - | - | - |
| 13 | Meghalaya | 122 | 122 | 19 | 19 | 9 | 9 |  |  |
| 14 | Nagaland | - | - | $1$ | - | - | - | - | - |
| 15 | Orissa | $4$ | 1 | $2$ | - | - | - | - | - |
| 16 | Punjab | 10 | - | - | - | - | - | - | - |
| 17 | Rajasthan | 6 | - | 1 | - | 1 | - | - | - |
| 18 | Uttar Pradesh | 123 | 91 | 7 | - | 1 | - | 2 | - |
| 19 | Uttarakhand | $1$ | - | - | - | - | - | - | - |
| 20 | West Bengal | 11 | - | 2 | - | 2 | - | 2 | - |
| Total |  | 652 | 351 | 135 | 93 | 135 | 110 | 91 | 48 |

